

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 163
(IB)-651(PB)/2019

IN THE MATTER OF:

Sh. Naresh Kumar Dhanja & Anr. Petitioners/Applicant
v.
Vardhman Estate and Developers Pvt. Ltd. Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. Vaibhav Tyagi, Adv.
For the Respondent Mr. Prashant Katara & Mr. Plash Mittal, Advs.

ORDER

For order see, CP. No. (IB)-59(PB)/2019.

20.08.2019
Ritu Sharma